

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

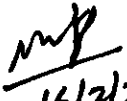
No.K-11019/4/2017-US.II (i)
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 16th February, 2017.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Huluvadi Gangadharappa Ramesh, senior-most Judge of the Madras High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Sanjay Kishan Kaul, relinquishes charge of the office of the Chief Justice of the Madras High Court consequent upon his appointment as a Judge of the Supreme Court of India.


16/2/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 11019/4/2017-US.II (i)

Dated 16.02.2017

Copy to:-

1. Shri Justice Sanjay Kishan Kaul, Chief Justice, Madras High Court, Chennai.
2. Shri Justice Huluvadi Gangadharappa Ramesh, Judge, Madras High Court, Chennai.
3. The Secretary to the Governor of Tamil Nadu, Chennai.
4. The Secretary to the Chief Minister of Tamil Nadu, Chennai.
5. The Secretary to the Chief Justice, Madras High Court, Chennai.
6. The Chief Secretary, Government of Tamil Nadu, Chennai.
7. The Registrar General, Madras High Court, Chennai.
8. The Accountant General, Tamil Nadu, Chennai.
9. The President's Secretariat, (CA.II Section), New Delhi
10. PS to Principal Secretary to the Prime Minister, New Delhi.
11. Addl. Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
12. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J-I)/DS(ANS)/SO(Desk)
13. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978